

**Office of Directorate General of Foreign Trade
Udyog Bhawan New Delhi -110011**

SCOMET Minutes IMWG

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 05/2018-19 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 14.08.2018 at Udyog Bhavan, New Delhi

Meeting No.05/2018-19 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 14.08.2018 in Udyog Bhavan, New Delhi to consider the applications for export of SCOMET items.

2. Altogether 102 applications (including 73 deferred cases) were considered by the IMWG, out of which total 50 cases were approved (including 12 post-facto approvals), 01 case was rejected and remaining 51 cases deferred due to want of comments/NOCs from concerned IMWG member agencies or in await of information/clarification from the applicants. After deliberations, the decisions of the IMWG are indicated in the tabulated statement given below:

Sl.No.	Applicant/Firm name	DGFT (Hqrs) File No.	Decision of IMWG
1	M/s BALAJI AMINES LIMITED , SOLAPUR , MAHARASHTRA	01/21/089/80283/AM18/	Deferred
2	M/s BALAJI AMINES LIMITED , SOLAPUR , MAHARASHTRA	01/21/089/80305/AM18/	Approved
3	M/s UPL LTD. , BANDRA EAST,MAHARASHTRA	01/21/089/80340/AM18/	Post Facto approval
4	M/s L&T VALVES LIMITED , CHENNAI,TAMIL NADU	01/21/089/80366/AM18/	Post Facto approval
5	Ms.VISHAY COMPONENTS INDIA PVT. LTD.,PUNE	01/21/089/80373/AM18/	Post Facto approval
6	Ms.SULZER INDIA PRIVATE LIMITED.,PUNE. ,MAHARASHTRA	01/21/089/80376/AM18/	Post Facto approval
7	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , PHASE HOSUR ROAD BANGALORE,KARNATAK	01/21/089/80384/AM18/	Deferred
8	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , PHASE HOSUR ROAD BANGALORE,KARNATAK	01/21/089/80385/AM18/	Deferred
9	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , TALUK KANCHEEPURAM DIST TAMILNADU,T	01/21/089/80386/AM18/	Deferred
10	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , PHASE HOSUR ROAD BANGALORE,KARNATAK	01/21/089/80387/AM18/	Deferred
11	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , PHASE HOSUR ROAD BANGALORE,KARNATAK	01/21/089/80388/AM18/	Deferred
12	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , PHASE HOSUR ROAD BANGALORE,KARNATAK	01/21/089/50005/AM19/	Deferred
13	M/s STERLING AUXILIARIES PVT LTD , MUMBAI-MAHARASHTRA,MAHARASHTRA	01/21/089/50010/AM19/	Approved

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14	M/s L&T VALVES LIMITED , CHENNAI,TAMIL NADU	01/21/089/50011/AM19/	Approved
15	M/s TRANTER INDIA PRIVATE LIMITED , TAL. SHIRUR PUNE/MAH	01/21/089/50013/AM19/	Deferred
16	M/s QUALCOMM INDIA PVT LTD , MADHAPUR,TELANGANA	01/21/089/50016/AM19/	Deferred
17	M/s QUALCOMM INDIA PVT LTD , MADHAPUR,TELANGANA	01/21/089/50017/AM19/	Approved
18	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50040/AM19/	Deferred
19	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50045/AM19/	Post Facto approval
20	M/s FLOWERVE INDIA CONTROLS PVT LTD , COIMBATORE,TAMIL NADU	01/21/089/50047/AM19/	Post Facto approval
21	M/s FLOWERVE INDIA CONTROLS PVT LTD , COIMBATORE,TAMIL NADU	01/21/089/50048/AM19/	Post Facto approval
22	M/s GE OIL & GAS INDIA PRIVATE LIMITED , TAMILNADU,TAMIL NADU	01/21/089/50052/AM19/	Approved
23	M/s FLOWERVE INDIA CONTROLS PVT LTD , BANGALORE,KARNATAKA	01/21/089/50061/AM19/	Approved
24	M/s BALAJI AMINES LIMITED , SOLAPUR , MAHARASHTRA	01/21/089/50065/AM19/	Approved
25	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50066/AM19/	Post Facto approval
26	M/s UNITEX CORPORATION , MUMBAI, MAHARASHTRA	01/21/089/50072/AM19/	Deferred.
27	M/s GKN SINTER METALS PVT. LTD. , PUNE MAHARASHTRA,MAHARASHTRA	01/21/089/50079/AM19/	Approved subject to satisfaction on discrepancies by the firm
28	M/s SOLAR INDUSTRIES INDIA LTD. , NAGPUR, MAHARASHTRA	01/21/089/50081/AM19/	Rejected
29	M/s HINDUSTAN AERONAUTICS LTD , KARNATAKA,KARNATAKA	01/21/089/50082/AM19/	Deferred
30	M/s SWISS GLASCOAT EQUIPMENTS LTD, , GUJARAT	01/21/089/50085/AM19/	Deferred
31	M/s GKN SINTER METALS PVT. LTD. , BANGALORE,KARNATAKA	01/21/089/50088/AM19/	Deferred
32	M/s BALAJI AMINES LIMITED , SOLAPUR , MAHARASHTRA	01/21/089/50089/AM19/	Post Facto approval
33	M/s GKN SINTER METALS PVT. LTD. , BANGALORE,KARNATAKA	01/21/089/50090/AM19/	Approved
34	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50091/AM19/	Deferred
35	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50092/AM19/	Deferred
36	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50093/AM19/	Approved
37	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50094/AM19/	Approved

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38	M/s GKN SINTER METALS PVT. LTD. , BANGALORE,KARNATAKA	01/21/089/50095/AM19/	Approved
39	M/s GKN SINTER METALS PVT. LTD. , BANGALORE,KARNATAKA	01/21/089/50096/AM19/	Approved
40	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50098/AM19/	Deferred
41	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50099/AM19/	Approved
42	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50100/AM19/	Approved
43	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50101/AM19	Approved
44	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50102/AM19	Post Facto approval
45	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50103/AM19/	Deferred
46	M/s VITAL CHEMTECH LLP , GUJARAT.	01/21/089/50104/AM19/	Approved
47	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50105/AM19/	Post Facto approval
48	M/s HONEY WELL TECHNOLOGY SOLUTIONS LAB PVT LTD , BANGALORE,KARNATAKA	01/21/089/50106/AM19/	Approved
49	M/s AMINES AND PLASTICIZERS LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50107/AM19/	Approved
50	M/s AMINES AND PLASTICIZERS LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50108/AM19/	Deferred
51	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50110/AM19/	Approved
52	M/s ASTERIA AEROSPACE PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50111/AM19/	Deferred
53	M/s SEVERN GLOCON INDIA PRIVATE LIMITED, , CHENNAI. TAMIL NADU.	01/21/089/50112/AM19/	Approved
54	M/s CNC TECHNICS PVT LTD , HYDERABAD,TELANGANA	01/21/089/50113/AM19/	Deferred
55	M/s SEVERN GLOCON INDIA PRIVATE LIMITED, , CHENNAI. TAMIL NADU.	01/21/089/50115/AM19/	Approved
56	M/s SOLAR INDUSTRIES INDIA LTD. , NAGPUR, MAHARASHTRA	01/21/089/50116/AM19	Deferred
57	M/s ORION CHEM PVT.LTD. , NAVI MUMBAI	01/21/089/50114/AM19/	Post Facto approval under Repeat Order policy.
58	M/s FLOWERVE INDIA CONTROLS PVT LTD , BANGALORE,KARNATAKA	01/21/089/50117/AM19/	Approved
59	M/s SOLAR INDUSTRIES INDIA LTD. , NAGPUR, MAHARASHTRA	01/21/089/50118/AM19/	Deferred
60	M/s MAYURAKSHI EQUIPMENTS (P) LTD. , KANPUR, U.P.	01/21/089/50125/AM19/	Approved .It was observed that wrong SCOMET Category classification has been quoted. It has been decided to issue license after satisfactory reply from the firm and acceptance thereof by DGFT.

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61	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , NEW DELHI,DELHI	01/21/089/50119/AM19/	Deferred
62	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , NEW DELHI	01/21/089/50120/AM19/	Deferred
63	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , NEW DELHI	01/21/089/50121/AM19/	Deferred
64	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED , BANDRA E MUMBAI MAHARASHTRA,	01/21/089/50122/AM19/	Deferred
65	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED , BANDRA E MUMBAI MAHARASHTRA	01/21/089/50124/AM19/	Deferred
66	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50126/AM19/	Approved
67	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50127/AM19/	Approved
68	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50128/AM19/	Approved
69	M/s HONEY WELL TECHNOLOGY SOLUTIONS LAB PVT LTD , BANGALORE	01/21/089/50129/AM19/	Approved
70	M/s TULSI DYECHEM PVT. LTD., , NO.510,RAHANAL,BHIWANDI,DIST-THANE	01/21/089/50130/AM19/	Approved
71	M/s BANGALORE BIOTECH LABS PVT LTD., , KOTHANUR VILLAGE,BANGALORE	01/21/089/50131/AM19/	Approved
72	M/s ALKYL AMINES CHEMICALS LTD , NAVI MUMBAI,MAHARASHTRA	01/21/089/50132/AM19/	Approved
73	M/s BANGALORE BIOTECH LABS PVT LTD., , KOTHANUR VILLAGE,BANGALORE	01/21/089/50134/AM19/	Deferred
74	M/s AMINES AND PLASTICIZERS LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50135/AM19/	Approved
75	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE MAHARASHTRA	01/21/089/50136/AM19/	Approved
76	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE MAHARASHTRA	01/21/089/50137/AM19/	Approved
77	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE MAHARASHTRA	01/21/089/50138/AM19/	Approved
78	M/s SOLAR INDUSTRIES INDIA LTD. , NAGPUR, MAHARASHTRA	01/21/089/50141/AM19/	Deferred
79	M/s LARSEN & TOUBRO LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50140/AM19/	Deferred
80	M/s BALAJI AMINES LIMITED , SOLAPUR , MAHARASHTRA	01/21/089/50142/AM19/	Deferred
81	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE MAHARASHTRA	01/21/089/50144/AM19/	Approved
82	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50145/AM19/	Deferred

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83	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE MAHARASHTRA,	01/21/089/50146/AM19/	Approved
84	M/s GRAPHITE INDIA LIMITED , NASHIK, MAHARASHTRA	01/21/089/50149/AM19/	Deferred
85	M/s PROTECH CONSULTANTS (P) LTD., , MADRAS ,TAMIL NADU	01/21/089/50150/AM19/	Deferred
86	M/s HONEY WELL TECHNOLOGY SOLUTIONS LAB PVT LTD , BANGALORE	01/21/089/50151/AM19/	Deferred
87	M/s GMM PFAUDLER LIMITED , DIST ANAND, GUJARAT	01/21/089/50154/AM19	Deferred
88	M/s KINECO KAMAN COMPOSITES - INDIA PVT LTD , GOA STATE,GOA	01/21/089/50155/AM19/	Deferred
89	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50157/AM19/	Deferred
90	M/s BALAJI AMINES LIMITED , SOLAPUR,MAHARASHTRA	01/21/089/50159/AM19/	Approved
91	M/s SACHIN INDUSTRIES LIMITED , AHMEDABAD	01/21/089/50160/AM19	Deferred
92	M/s MAYURAKSHI EQUIPMENTS (P) LTD. , KANPUR, U.P.	01/21/089/50161/AM19/	Deferred
93	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI, MAHARASHTRA	01/21/089/50162/AM19/	Deferred
94	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE MAHARASHTRA	01/21/089/50163/AM19/	Deferred
95	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI, MAHARASHTRA	01/21/089/50164/AM19/	Deferred
96	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI, MAHARASHTRA	01/21/089/50165/AM19/	Deferred
97	M/s SEVERN GLOCON INDIA PRIVATE LIMITED, , CHENNAI. TAMIL NADU.	01/21/089/50167/AM19/	Deferred
98	M/s BALAJI AMINES LIMITED , SOLAPUR , MAHARASHTRA	01/21/089/50168/AM19/	Deferred
99	M/s LIBRA TECHCON LIMITED , BANDRA (E) MUMBAI, MAHARASHTRA	01/21/089/50169/AM19/	Deferred
100	M/s GRINDLAYS PHARMACEUTICALS PVT. LTD. , PANVEL ,MAHARASHTRA	01/21/089/50174/AM19/	Deferred
101	M/s M.B.SALES CORPORATION., , MUMBAI,MAHARASHTRA	01/21/089/50176/AM19/	Deferred
102	M/s ORION CHEM PVT.LTD. , NAVI MUMBAI	01/21/089/50177/AM19/	Deferred

Note :

(i) **Deferred cases :** Cases which are shown as **deferred** imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** SCOMET permissions for **approved cases** by IMWG are issued by DGFT(Hqrs.) through electronically generated system only and sent to Regional Authority (RA), DGFT concerned with a copy to the applicant. An SMS/E-mail alert along with reference number of

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concerned RA for approved cases will also be generated and sent to the applicant in this regard. The applicant may note that they need not to submit any further application or documents before the Regional office of DGFT.

(iii) **Approved post-facto** : Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.74 gives power to Chairman, IMWG to issue authorization in those cases, which have been discussed by IMWG at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before IMWG in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped** : Cases which are shown as Dropped implies that firm is not responsive to the queries of DGFT in furnishing the documents/information/ clarification as called for or the foreign buyer / end user has not responded/facilitated to the Government agencies in verifying the credentials to complete the process.

(v) **Issue of export license by the RA, DGFT** : RA can see the Digitally signed Authorization / Approval letter on clicking the 'View attachment' option after logging into online SCOMET at URL <http://dgft.gov.in/ecomra/> and locate file by searching file (Example 21089 and press find button) and issue export authorization /license accordingly for such applications within three working days without waiting for any further communication(s) from the applicant or DGFT(Hqrs). In case any further clarification is required by the Regional Office of DGFT concerned, the same shall be referred to DGFT(Hqrs) only. No further document(s) shall be asked by Regional Authority (RA), DGFT for grant of SCOMET license from the applicant firm.

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